

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA भारत सरकार /Government of India



<u>No.102-6/2019-NSL-II</u> Date: 28th July 2020

То

The Secretary, Department of Tele

Department of Telecommunications, Ministry of Communications, Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on "Provision of Cellular backhaul connectivity via. Satellite through VSAT under Commercial VSAT CUG Service Authorization" -reg.

Department of Telecommunications (DoT), through its letter dated 13th August 2019 had requested TRAI to furnish recommendations under the terms of the clause (a) of subsection (1) of Section 11 of the Telecom Regulatory Authority of India Act, 1997 (as amended) on terms and conditions of Unified License and Unified License VNO agreement for permitting backhaul links for mobile network via. satellite through VSAT.

2. Based on the reference received from DoT, the Authority issued a Consultation Paper (CP) on 'Provision of Cellular backhaul connectivity via Satellite through VSAT under Commercial VSAT CUG Service Authorization' on 29th January 2020, seeking comments of the stakeholders. Written comments and counter-comments on the CP were invited from the stakeholders by 11th March 2020 and 25th March 2020. The Authority received comments from 15 stakeholders whereas no counter-comments were received. These comments are available on TRAI's website www.trai.gov.in. An Open House Discussion (OHD) was conducted on 20th May 2020 through video conferencing.

3. In the Consultation Paper, apart from the issues referred to by DoT, other issues such as sharing of infrastructure by a licensee for provisioning of other services authorized under the license, migration from formula-based spectrum charging (for satellite-based services) to AGR-based SUC for the VSAT based services provided by NLD licensee and associated matters of accounting separation were also raised for comments of the stakeholders.

4. Based on the comments/inputs received from the stakeholders and on its own analysis and discussions, the Authority has finalised the recommendations on "Provision of Cellular backhaul connectivity via. Satellite through VSAT under Commercial VSAT CUG Service Authorization". The same is enclosed herewith.

5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI <u>www.trai.gov.in</u>.

Encl: as above

K. Gupta) 7/20 Secretary, TRAI



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